

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Thursday, 21st March, 2013/30 Phalgun 1934 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule - 280:
 1. Shri Veer Singh Dhingan
 2. Shri Sumesh Shokeen
 3. Shri Anil Jha
 4. Shri Kulwant Rana
 5. Shri Naseeb Singh
 6. Shri S.P. Ratawal
 7. Shri Surender Kumar
 8. Shri Vipin Sharma
 9. Shri Sahab Singh Chauhan
 10. Shri Srikrishan Tyagi
3. **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit, Chief Minister** to lay the copies of following papers:
 - (i) Explanatory Memorandum of action taken by Government of NCT of Delhi on the Special Report dated 08/08/2012 of the Lokayukta, in compliant No, C1146/Lok/12 in the matter of Suo moto cognizance of a Press Report Titled "Sting Operation ke Baad Parshdon Mein Macha Hadkamp" which appeared in issue of Nav Bharat Times dated 07/12/2011 and in the matter of inquiry u/s 7 read with sec 2 (b) of the Delhi Lokayukta and Uplokayukta Act, 1995 in respect of conduct of Mrs. Jaishree Panwar, Ex-Municipal councillor, respondent, under sub-section 3 of section 12 of the Delhi Lokayukta and Uplokayukta Act, 1995.
 - (ii) 13th Annual Report of the Lokayukta for the year 2011-12.
 2. **Dr. A.K.Walia, Minister of Health** to lay the copy of notification no. F/1/31/711/LC/Estt./2011/3171 dated 01-10-2012 regarding the method of recruitment and qualifications necessary for appointment to the post of Electrical Observer/Sub-Inspector in the office of the Labour Commissioner, Govt. of NCT of Delhi.
4. **Introduction of Bill:**

Smt. Sheila Dikshit, Chief Minister to introduce "The Delhi Value Added Tax (Amendment) Bill, 2013" (Bill No. 04 of 2013) with the leave of the House.
5. **Annual Budget (2013-14):**

Discussion on Annual Budget 2013-2014 presented by Smt. Sheila Dikshit, Chief Minister on 20th March, 2013.

Delhi
21st March, 2013

P.N.Mishra
Secretary